

# ORISSA HIGH COURT

## FILING REPORT AS ON :13/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/17700/2025	RANJIT KUMAR MALLICK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	CHAKAPADA PS /52 /2025 () //	
2	D-BLAPL/17703/2025	BIRAKISHORE MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /126 /2025 () //	
3	D-BLAPL/17705/2025	DEVIDUTTA PANIGRAHI VS STATE OF ODISHA	ARUNA KUMAR NAYAK VS	EOW,BHUBANESWAR /27 /2023 () //	
4	D-BLAPL/17707/2025	VIVAAN TRIPATHY VS STATE OF ODISHA	DEBI PRASAD MOHAPATRA VS	/ /0 () //	
5	D-BLAPL/17716/2025	TRIPATI JENA @ BABU VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BADAGADA /535 /2023 () //	
6	D-BLAPL/17719/2025	JOGESWAR ORAM VS STATE OF ODISHA	BISWORANJAN SWAIN VS	HATIBARI /190 /2024 () //	
7	D-BLAPL/17720/2025	MANAS RANJAN SENAPATI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PADMAPUR /52 /2025 () //	
8	D-BLAPL/17722/2025	PAWAN MADHUKAR PAWAR @ PAWAN PAWAR VS STATE OF ODISHA	SK. ZAFARULLA VS	CYBER CRIME AND E.O, BALASORE /12 /2025 () //	
9	D-BLAPL/17723/2025	KALIA @ ASHOK KUMAR NATH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /145 /2025 () //	
10	D-BLAPL/17725/2025	SWADHIN BHOINA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /183 /2025 () //	
11	D-BLAPL/17729/2025	AKASH MOHAPATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	LINGARAJ P.S. /26 /2025 () //	

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12	D-BLAPL/17731/2025	MUNA @ JAGANNATH NAIK VS STATE OF ODISHA	PARSURAM PANDA VS	PARJANG /529 /2024 () //	
13	D-BLAPL/17733/2025	MANAS KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	JARAPADA /96 /2023 () //	
14	D-BLAPL/17737/2025	AJAY KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR KUNDU VS	NIALI /252 /2025 () //	
15	D-BLAPL/17741/2025	KARAN DIGAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BALLIGUDA /161 /2025 () //	
16	D-BLAPL/17743/2025	SUSANTA KUMAR ROUT @ SUSHANTA VS STATE OF ODISHA	ANIRUDHA DAS VS	BANKI /16 /2025 () //	
17	D-BLAPL/17744/2025	TUBULU MAJHI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KEONJHAR SADAR /176 /2025 () //	
18	D-BLAPL/17746/2025	SUMIT RAY @ SUMIT KUMAR RAY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /252 /2025 () //	
19	D-BLAPL/17749/2025	JATIN RAY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	PLANTSITE /272 /2025 () //	
20	D-BLAPL/17751/2025	SK. ANUWAR @ PINTU VS STATE OF ODISHA	SATYABRATA DASH VS	SPL.TASK FORCE /2 /2021 () //	
21	D-BLAPL/17752/2025	BITTU KUMAR @ YADAV VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK CORPZ/2020/14051C202500018 () //	
22	D-BLAPL/17755/2025	MD. ISRAEL VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BRAJARAJNAGAR /292 /2022 () //	
23	D-BLAPL/17759/2025	RABISHANKAR SAHU	DHIRENDRA KUMAR MOHAPATRA	BRAJARAJNAGAR /74 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/17763/2025	LAXMIDHAR BEHERA	HIMANSHU SEKHAR MISHRA	RARUAN /10 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/17765/2025	SOUMYA RANJAN SAMANTRAY	PRADEEPTA KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/17768/2025	JAGABANDHU GOUDA	JYOTIRMAYA SAHOO	BHANJANAGAR /288 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/17778/2025	PRADIP BARMAN	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/17779/2025	BANSHIDHAR ROUSTRAY	JYOTIRMAYA SAHOO	BANAPUR P.S. /418 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/17781/2025	MILU @ AJIT PAIKRAY @ MILAN	BIDESHI KUMAR GHADAI	BARANGA /437 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/17782/2025	MD ISRAR	PRADEEP KUMAR NATH	SAMBALPUR SADAR /107 /2024	AOR20220002380C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/17787/2025	RAKESH KUMAR SINGH	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/17789/2025	NARAYAN PARIDA	JYOTIRMAYA SAHOO	KODALA /47 /2007	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/17790/2025	KABULI @ BISWAJIT PANDA	AMITAV TRIPATHY	KHANDAPARA /52 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/17791/2025	MEGHANAD SWAIN	JYOTIRMAYA SAHOO	KABISURYANAGAR /2 /2025	
		VS	VS	()	

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35	D-BLAPL/17793/2025	STATE OF ODISHA INDRAMANI NAIK @ INDRA NAIK VS	JYOTIRMAYA SAHOO VS	// SOHELLA /88 /2025 ()	
36	D-BLAPL/17799/2025	STATE OF ODISHA RAJENDRA PASWAN VS	DEBASNAN DAS VS	// BARBIL /39 /2025 ()	
37	D-BLAPL/17800/2025	STATE OF ODISHA HRUSIKESH @ BHARAT MEHER VS	GOKULANANDA SAHU VS	// BUDEN /44 /2025 ()	
38	D-BLAPL/17802/2025	STATE OF ODISHA B.PRADEEP RAO VS	DEBI PRASAD MOHAPATRA VS	// CANTONMENT ROAD /15 /2025 ()	
39	D-BLAPL/17803/2025	STATE OF ODISHA MD. ASIF VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA SADAR /201 /2025 ()	
40	D-BLAPL/17804/2025	STATE OF ODISHA MD. ALTAF VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA SADAR /201 /2025 ()	
41	D-BLAPL/17805/2025	STATE OF ODISHA MD.GOLU VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA SADAR /201 /2025 ()	
42	D-CMP/23706/2025	STATE OF ODISHA AMRUT NETI VS	PABITRA KUMAR NAYAK VS	// // ()	
43	D-CMP/23746/2025	BHAMABATI PANDEY PRANATI PRASAD VS	RUPESH KUMAR KANUNGO VS	// // ()	
44	D-CONTC/23674/2025	ALOK JHUNJHUNWALA BIRENDRA SWAIN VS	ADV. VS	// // ()	
45	D-CONTC/23680/2025	DEBADUTTA PRADHAN,TAHASILDAR,CUTTACK SADAR,CUTTACK SUSHREETA BARICK VS	ADV. VS	// // ()	
		ASWATHY S.,IAS		//	

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46	D-CONTC/23699/2025	KRUSHNA CHANDRA BARIK VS DEO RANJAN KUMAR SINGH,COMM-CUM-SECRETARY	PRASANNA KUMAR PANDA VS PRASANNA KUMAR PANDA	// 0 //	
47	D-CONTC/23703/2025	NAKUL ROUT VS DEO RANJAN KUMAR SINGH,COMM-CUM-SECRETARY	PRASANNA KUMAR PANDA VS PRASANNA KUMAR PANDA	// 0 //	
48	D-CONTC/23708/2025	M.PUJA VS ANANYA DAS,IAS	ADV. VS ADV.	// 0 //	
49	D-CONTC/23713/2025	BIKRAMJIT MANGARAJ VS PRIYA RANJAN PRUSTY,CHIEF DEVELOPMENT OFFICER-CUM-EXECUTIVE OFFICER,ZILLA/PARISHAD,PURI	ADV. VS RAMACHANDRA PANIGRAHY	// 0 //	
50	D-CONTC/23724/2025	M/S PRATISTHA ENGINEERING LIMITED VS PRASHANT KUMAR,DEPUTY GENERAL MANAGER,SBI,JANPATH,BBSR,KHURDA	RAMACHANDRA PANIGRAHY VS RAMACHANDRA PANIGRAHY	// 0 //	
51	D-CONTC/23727/2025	SARAD KUMAR MUKHI VS AMRIT RUTURAJ,IAS	ADV. VS ADV.	// 0 //	
52	D-CONTC/23729/2025	DURYODHAN BEHERA VS SANJAY KUMAR SINGH,IAS	ADV. VS ADV.	// 0 //	
53	D-CONTC/23734/2025	SUKADEV SAHOO VS ASWASTHI S,IAS	ABHIRAM SWAIN VS ABHIRAM SWAIN	// 0 //	
54	D-CONTC/23741/2025	NALINI BISWAL VS SUBBRAT KUMAR PANDA,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,ZILLA PARISAD,BOUDH	ADV. VS ADV.	// 0 //	
55	D-CONTC/23745/2025	JANMEJAYA BHABASAGAR VS SUBBRAT KUMAR PANDA,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,ZILLA PARISAD,BOUDH	ADV. VS ADV.	// 0 //	
56	D-CONTC/23748/2025	TARANISEN MENDILI VS SUBBRAT KUMAR PANDA,COLLECTOR-CUM-CHIEF EXECUTIVE OFFICER,BOUDH	ADV. VS ADV.	// 0 //	
57	D-CRLA/17718/2025	CHANDRAKANTA MALLICK	RAVI SHANKAR SAMAL	KUJANGA /6 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLA/17721/2025	BABU@SIBA PRASAD SWAIN	BIBHUTI RANJAN MOHANTY	PATTAMUNDAI /188 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLA/17724/2025	PRAFULLA POLEI @ PALEI	BISWAJIT MOHANTY	KHALLIKOTE /62 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-CRLA/17734/2025	T.DEBRAJ	UMA CHARAN MISHRA	BADABAZAR /18 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLA/17745/2025	SANATANA BISWAL @ SANIA @ SANANTAN BISWAL	ACHYUTANANDA PATTANAIAK	BANAPUR P.S. /311 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLA/17748/2025	ALOK BISWAL	ACHYUTANANDA PATTANAIAK	BANAPUR P.S. /311 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLA/17762/2025	ASHUTOSH PARIDA	BISWABHUSAN DAS	BIRIDI PS /194 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLA/17783/2025	BIKASH JENA	PRABIR KUMAR RAY	BINJHARPUR /189 /2019	AOR20230000820C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLA/17806/2025	BLARAM @ BALIA @ BALARAM BEHERA	RAJENDRA NARAYAN ROUT	GANGAPUR (ASKA) /24 /2014	AOR20220001558C202500105
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMA/17699/2025	MAHIRAM TANTY	SWARAJ PATEL	SUNDARGARH TOWN /198 /2012	AOR20220000246C202500061
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMA/17702/2025	PRAMOD TANTY	SWARAJ PATEL	SUNDARGARH TOWN /198 /2012	AOR20220000246C202500060
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/17696/2025	DAITARY PRADHAN	BISWAJIT MOHAPATRA	VIGILANCE PS (BERHAMPUR) /24 /2014	
		VS	VS	()	

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69	D-CRLMC/17698/2025	STATE OF ODISHA(VIG.) DAITARY PRADHAN VS	BISWAJIT MOHAPATRA VS	// VIGILANCE PS (BERHAMPUR) /25 /2014 ()	
70	D-CRLMC/17701/2025	STATE OF ODISHA(VIG.) GURDEEP SINGH VS	HRUDANANDA MOHAPATRA VS	// GURUDIJHATIA /31 /2021 ()	
71	D-CRLMC/17704/2025	STATE OF ODISHA PRASANTA KUMAR SAHU VS	SANJIB KUMAR BHANJADEO VS	// KHALLIKOTE /234 /2015 ()	
72	D-CRLMC/17709/2025	STATE OF ODISHA RABI PRADHAN VS	JUGALA KISHORE PANDA VS	// CHARMAL /45 /2015 ()	
73	D-CRLMC/17728/2025	STATE OF ODISHA P.JOTHIKANNAN VS	PABITRA KUMAR NAYAK VS	// JHARSUGUDA /201 /2024 ()	
74	D-CRLMC/17730/2025	STATE OF ODISHA MUNA SETHI VS	SUJIT KUMAR PATTNAIK VS	// KODALA /544 /2023 ()	
75	D-CRLMC/17747/2025	STATE OF ODISHA ARUNDHATI SAHANI VS	LINGARAJ SARANGI VS	// / /0 ()	
76	D-CRLMC/17753/2025	CHARCHIT MOHANTY ASIM KUMAR MOHANTY VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202500116
77	D-CRLMC/17767/2025	STATE OF ODISHA PRASANNA KUMAR ROUT VS	SURAJ MOHANTY VS	// PADMAPUR /11 /2019 ()	
78	D-CRLMC/17770/2025	STATE OF ODISHA PRASANNA KUMAR ROUT VS	SURAJ MOHANTY VS	// MOHANA /140 /2021 ()	
79	D-CRLMP/17697/2025	STATE OF ODISHA SABITA PANDA VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// / /0 ()	
		STATE OF ODISHA		//	

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80	D-CRLMP/17715/2025	DR. PRATEEK MOHANTY VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	// 0 //	
81	D-CRLMP/17726/2025	DWARU PATRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //	
82	D-CRLMP/17732/2025	RINA MALLICK VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
83	D-CRLMP/17757/2025	BISWANATH MISHRA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
84	D-CRLREV/17738/2025	BALABHADRA DASH VS STATE OF ODISHA	LAGNAJIT PATTNAIK VS	// 0 //	CUTTACK VIGILANCE /39 /2003
85	D-FAO/23665/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS SUKANTI NAYAK	PRAMOD KUMAR TRIPATHY VS	// 0 //	
86	D-MACA/23661/2025	UTTAM CHARAN PRADHAN VS MANOJ KUMAR SAHOO	PRADEEP KUMAR MISHRA VS	// 0 //	
87	D-MACA/23678/2025	D.M.,ORIENTAL GENERAL INSURANCE CO. LTD.,SAMBALPUR VS JAYDEV KISAN	ABDUL KARI KHAN VS	// 0 //	
88	D-MACA/23688/2025	D.M.,ORIENTAL INSURANCE CO. LTD., ROURKELA VS CHANDRA GAGARAI	ADAM ALI KHAN VS	// 0 //	
89	D-MACA/23694/2025	L.M., M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA VS LIPSAPRIYADARSINI PATRA	ADAM ALI KHAN VS	// 0 //	
90	D-MATA/23669/2025	PRASHANTA BEHERA VS LILI BEHERA	DURGA PRASANNA MISHRA VS	// 0 //	
91	D-RSA/23717/2025	SANATAN PRADHAN	PABITRA KUMAR NAYAK	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
92	D-TRP(C)/23720/2025	NIRAJ NALINI PARIJA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		SUNAM SHANKAR PATTANAIAK		//	
93	D-TRP(C)/23760/2025	GANESH NAYAK	BIDESHI KUMAR GHADEI	//	
		VS	VS	0	
		SASMITA NAYAK		//	
94	D-TRPCRL/17711/2025	ALOK KUMAR PANI	PRAVAT KUMAR MOHANTY	//0	
		VS	VS	0	
		NAMITA PANIGRAHI		//	
95	D-WA/23712/2025	VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY	NIRANKAR SAHU	//	
		VS	VS	0	
		PADMANAV DASH		//	
96	D-WA/23726/2025	MANAS RANJAN DASH	UMA CHARAN MISHRA	//	
		VS	VS	0	
		LIFE INSURANCE CORPORATION OF INDIA LTD., (LIC), MUMBAI		//	
97	D-WA/23732/2025	SASHIBHUSAN SWAIN	UMA CHARAN MISHRA	//	
		VS	VS	0	
		CHIEF ENGINEER, LIFE INSURANCE CORPORATION (LIC), BBSR		//	
98	D-WA/23735/2025	NILIMA KUMARI DEBNATH	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
99	D-WA/23779/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000200C202500293
		VS	VS	0	
		NIRUPAMA JENA		//	
100	D-WA/23780/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	//	LOD20240000200C202500294
		VS	VS	0	
		SAILENDRA NARAYAN PANDA		//	
101	D-WP(C)/23658/2025	TRILOCHAN NAYAK	ARUN KUMAR MISHRA 2	//	
	WP(C)/16306/2025	VS	VS	0	
		MEMBER BOARD OF REVENUE, ODISHA		//	
102	D-WP(C)/23659/2025	PRABODH MOHANTY	IPSIT AUROBINDO ACHARYA	//	
		VS	VS	0	

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103	D-WP(C)/23660/2025	THE SUB REGISTRAR , BONAI SASMITA NAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// // 0 //	
104	D-WP(C)/23662/2025 WP(C)/16312/2025	RANGALATA BEHERA VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK	ARUN KUMAR MISHRA 2 VS	// // 0 //	
105	D-WP(C)/23663/2025	LAXMIDHAR BISWAL VS STATE OF ODISHA	MOHENDRA DALAI VS	// // 0 //	
106	D-WP(C)/23664/2025 WP(C)/16323/2025	LAXMAN MARNDI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// // 0 //	
107	D-WP(C)/23666/2025	THE EXECUTIVE ENGINEER (ELECT) UED, TPNODL, VS OMBUDSMAN II	AMIT KUMAR MAHARANA VS	// // 0 //	
108	D-WP(C)/23667/2025	NILAMANI GURU VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// // 0 //	
109	D-WP(C)/23668/2025 WP(C)/16292/2025	PRAVAT KUSUM MANDAL VS ODISHA STATE MEDICAL CORPORATION LTD., KHURDA	DEEPALI MAHAPATRA VS	// // 0 //	
110	D-WP(C)/23670/2025	BISWAJIT MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //	
111	D-WP(C)/23671/2025	GAURAV DWIVEDI VS AMULYA KUMAR PATTANAYAK @ PATNAIK	BISWAJIT MAHARANA VS	// // 0 //	
112	D-WP(C)/23672/2025	ABHISHEK BARIK VS STATE OF ODISHA	PRATIK DASH VS	// // 0 //	
113	D-WP(C)/23673/2025	GOPAL CHANDRA SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //	

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114	D-WP(C)/23675/2025	YEASIR NAWAZ VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	// 0 //	
115	D-WP(C)/23676/2025	MANAS RANJAN PARIJA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
116	D-WP(C)/23677/2025	ASWINI KUMAR SUNDARAY VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //	
117	D-WP(C)/23679/2025	KRUPASINDHU HARIPAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
118	D-WP(C)/23681/2025	SURENDRA ADABAR VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
119	D-WP(C)/23682/2025	GHATOTKACHA DHAL VS TAHASILDAR SULIAPADA TAHASIL	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
120	D-WP(C)/23683/2025 WP(C)/16295/2025	AKSHAYA KUMAR PRADHAN VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
121	D-WP(C)/23684/2025	NIRMALA KUMARI MOHAPATRA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //	
122	D-WP(C)/23685/2025	MADHAB CHANDRA APATA VS ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	AJIT KUMAR SAHOO VS	// 0 //	
123	D-WP(C)/23686/2025	BISHNUPRIYA SUTAR VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
124	D-WP(C)/23687/2025	RAIBU DHAL VS TAHASILDAR SULIAPADA TAHASIL	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
125	D-WP(C)/23689/2025	SUKANTI ROUT	SAROJA KANTA SAMAL	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/23690/2025	SUCHISHREE PRADHAN	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
127	D-WP(C)/23691/2025	SHYAMALA KANTA DAS	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/23692/2025	KISHORE CHANDRA BISWAL	SUNKUR SUDHAKAR RAO	//	
		VS	VS	0	
		BERHAMPUR DEVELOPMENT AUTHORITY, GANJAM		//	
129	D-WP(C)/23693/2025	SANATAN JENA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
130	D-WP(C)/23695/2025	KEDAR RANA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/23696/2025	SUMAN KABI	ASHOK KUMAR BEHERA	//	
	WP(C)/16296/2025	VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/23697/2025	ANIL KUMAR SENAPATI	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
133	D-WP(C)/23698/2025	RUDRA CHARAN MOHANTA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/23700/2025	SANJUKTA RANI BEBARTA	RAMESH KUMAR SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/23701/2025	JADUNATH SINGH	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/23702/2025	BISHNU MOHAN NAYAK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/23704/2025	STATE OF ODISHA DILESWAR SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
138	D-WP(C)/23705/2025	STATE OF ODISHA SANGHAMITRA MALLA VS	RAMESH KUMAR SAHU VS	// // 0	
139	D-WP(C)/23707/2025	STATE OF ODISHA RANJIT KUMAR CHINARA VS	GOPINATH SETHI VS	// // 0	
140	D-WP(C)/23709/2025	STATE OF ODISHA SISINTI BALARAJU VS	SUNKUR SUDHAKAR RAO VS	// // 0	
141	D-WP(C)/23710/2025	BERHAMPUR DEVELOPMENT AUTHORITY, GANJAM BIRABAR NAG VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
142	D-WP(C)/23711/2025	STATE OF ODISHA TRIDENT GALAXY RESIDENT WELFARE ASSOCIATION VS	MOHESH GARWAL VS	// // 0	
143	D-WP(C)/23714/2025	STATE OF ODISHA DILLIP KUMAR MOHAPATRA VS	PABITRA KUMAR NAYAK VS	// // 0	
144	D-WP(C)/23715/2025	MANAGING DIRECTOR AND CEO, PNB CHINTAMANI JENA VS	METLIFE INDIA INSURANCE COMPANY LTD., BANGALORE MANAS KUMAR CHAND VS	// // 0	
145	D-WP(C)/23716/2025	STATE OF ODISHA BABAJI CHARAN NAYAK VS	ASIT KUMAR JENA VS	// // 0	
146	D-WP(C)/23718/2025	STATE OF ODISHA DR. SADANANDA NAYAK VS	SHASHI BHUSAN JENA VS	// // 0	
147	D-WP(C)/23719/2025	STATE OF ORISSA SATYAM JUNEJA VS	PABITRA KUMAR NAYAK VS	// // 0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :13/06/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
148	D-WP(C)/23721/2025	ARATI STEELS AND POWER MAZDOOR UNION VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //	
149	D-WP(C)/23722/2025	BINAPANI PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
150	D-WP(C)/23723/2025	M/S. SAVITRI INDUSTRIES, CUTTACK VS CHIEF COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// 0 //	
151	D-WP(C)/23725/2025	SAJANA MAJHI VS STATE OF ORISSA	BHASKAR SAMANTARAY VS	// 0 //	
152	D-WP(C)/23728/2025 WP(C)/16320/2025	NIRMAL KUMAR PANI VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //	
153	D-WP(C)/23730/2025	RASHMI RANJAN SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
154	D-WP(C)/23731/2025	ANANTA KUMAR PANDA VS STATE OF ODISHA	SMARAJIT PRADHAN VS	// 0 //	
155	D-WP(C)/23733/2025	PRAVAKAR NAYAK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
156	D-WP(C)/23736/2025	SACHIN TANDI VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //	
157	D-WP(C)/23737/2025	G.NAGA RAJU VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
158	D-WP(C)/23738/2025	V. GOBINDA RAJU VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
159	D-WP(C)/23739/2025	SRIDHARA MOHANTY	HRUDANANDA MOHAPATRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
160	D-WP(C)/23740/2025	DURGAVARJHULA SRINIVAS	DILLIP KUMAR RAY	//	
		VS	VS	()	
		UNION OF INDIA		//	
161	D-WP(C)/23742/2025	SUBHAJIT BEHERA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-WP(C)/23743/2025	N.GOPINATH CHOUDHURY	BIKRAM KESHARI MOHANTY	//	
		VS	VS	()	
		BERHAMPUR DEVELOPMENT AUTHORITY, BERHAMPUR		//	
163	D-WP(C)/23744/2025	UDAYANATH SAHOO	DILLIP KUMAR RAY	//	
		VS	VS	()	
		UNION OF INDIA		//	
164	D-WP(C)/23747/2025	KALURAM HANSDA	DILLIP KUMAR RAY	//	
		VS	VS	()	
		UNION OF INDIA		//	
165	D-WP(C)/23749/2025	CHITTARANJAN SAHOO	SATYABAN SAHOO	//	
		VS	VS	()	
		CHAIRMAN-CUM-MANAGING DIRECTOR (CMD), ODISHA POWER TRANSMISSION CORPORATION LTD., BBSR		//	
166	D-WP(C)/23750/2025	PRATIMARANI GHOSAL	UMAKANT SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-WP(C)/23751/2025	SAROJ BEHERA	MANAS PATI	//	AOR20220001535C202500109
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-WP(C)/23752/2025	SUSANTA KUMAR PATNAIK	DILLIP KUMAR RAY	//	
		VS	VS	()	
		UNION OF INDIA		//	
169	D-WP(C)/23753/2025	PATITAPABAN BHOI	DILIP KUMAR SAHU	//	AOR20220001727C202500077
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-WP(C)/23754/2025	SUKANTA NAYAK	DILLIP KUMAR RAY	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/23755/2025	UNION OF INDIA HARIHAR SAHU VS THE STATE OF ODISHA	ABHIRAM SWAIN VS	// // 0 //	
172	D-WP(C)/23756/2025	TATA CAPITAL HOUSING FINANCE LIMITED VS DIST.MAGISTRATE JAJPUR	RAMACHANDRA PANIGRAHY VS	// 0 //	
173	D-WP(C)/23757/2025	MADHYAM FOUADATION, NAYAPALLI VS UNION OF INDIA	SAMEER KUMAR DAS VS	// 0 //	
174	D-WP(C)/23758/2025	PANCHA BARLA VS THE STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //	
175	D-WP(C)/23759/2025	SAMIR MISHRA VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //	AOR20220001610C202500040
176	D-WP(C)/23761/2025	TATA CAPITAL HOUSING FINANCE LIMITED VS DIST.MAGISTRATE JAJPUR	RAMACHANDRA PANIGRAHY VS	// 0 //	
177	D-WP(C)/23762/2025	TATA CAPITAL HOUSING FINANCE LIMITED, MUMBAI VS DISTRICT MAGISTRATE, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //	
178	D-WP(C)/23763/2025	TATA CAPITAL HOUSING FINANCE LIMITED VS DIST.MAGISTRATE CUTTACK	RAMACHANDRA PANIGRAHY VS	// 0 //	
179	D-WP(C)/23764/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS DISTRICT MAGISTRATE, CUTTACK	RAMACHANDRA PANIGRAHY VS	// 0 //	
180	D-WP(C)/23765/2025	SMRUTI RANJAN NAYAK VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //	
181	D-WP(C)/23766/2025	GHANSHYAM DAS KHANDELWAL VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/23767/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS DISTRICT MAGISTATE, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //	
183	D-WP(C)/23768/2025	TATA CAPITAL HOUSING FINANCE LIMITED, BBSR VS DISTRICT MAGISTRATE, JAGATSINGHPUR	RAMACHANDRA PANIGRAHY VS	// 0 //	
184	D-WP(C)/23769/2025	TATA CAPITAL HOUSING FINANCE LIMITED, BBSR VS DISTRICT MAGISTRATE, JAGATSINGHPUR	RAMACHANDRA PANIGRAHY VS	// 0 //	
185	D-WP(C)/23770/2025	TATAT CAPITAL HOUSING FINANCE LTD, MUMBAI VS DISTRICT MAGISTRATE CUM COLLECTOR, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //	
186	D-WP(C)/23771/2025	TATA CAPITAL HOUSING FINANCE LTD, MUMBAI VS DISTRICT MAGISTRATE, PURI	RAMACHANDRA PANIGRAHY VS	// 0 //	
187	D-WP(C)/23772/2025	PRIYAMBADA MOHAPATRA VS REGIONAL TRANSPORT OFFICER, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
188	D-WP(C)/23773/2025	RIMA PATTNAYAK VS ARTO, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //	
189	D-WP(C)/23774/2025	SRADHA RANJAN NAYAK VS BRANCH MANAGER, INDUSIND BANK LTD, BHADRAK	BRAJA MOHAN SARANGI VS	// 0 //	
190	D-WP(C)/23775/2025	CLASSIC SUPER CONSTRUCTION, BBSR VS ARTO, KHURDA	BRAJA MOHAN SARANGI VS	// 0 //	
191	D-WP(C)/23776/2025	SUNIL KARAN VS BRANCH MANAGER, CHOLAMANDALAM INV FIN CO LTD	BRAJA MOHAN SARANGI VS	// 0 //	
192	D-WP(C)/23777/2025	PRASANTA KUMAR MALLIK VS BRANCH MANAGER, MAHINDRA AND MAHINDRA FIN SERVICES LTD., KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //	
193	D-WP(C)/23778/2025	RIMA PATTNAYAK	BRAJA MOHAN SARANGI	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		RTO, PURI		//	
194	D-WP(C)/23781/2025	MAMATA DEI	DILIP KUMAR SAHU	//	AOR20220001727C202500079
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/23782/2025	CLASSIC SUPER CONSTRUCTION, BBSR	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		RTO, BHUBANESWAR		//	
196	D-WP(C)/23783/2025	NABAGHAN MISHRA	LALITENDU MISHRA	//	AOR20220001610C202500041
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/23784/2025	PRAMILA SWAIN	DILIP KUMAR SAHU	//	AOR20220001727C202500078
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/23785/2025	CHAKRADHAR MISHRA	LALITENDU MISHRA	//	AOR20220001610C202500042
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/23786/2025	GOPINATH MOHANTY	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		ARTO, KHURDA		//	
200	D-WP(C)/23787/2025	RIMA PATTNAYAK	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		ARTO, KHURDA		//	
201	D-ABLAPL/17706/2025	SATYA RANJAN PATRA	MD ZIA-ULHAQUE	LAXMISAGAR P.S. /283 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/17708/2025	RABIN @ RABINDRA KUMAR SAHIS	BIKRAM CHANDRA GHADEI	NAWAPARA /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/17710/2025	TUNA @ RABINDRA KUMAR SAHU	MAHES DAS	BALLIGUDA /130 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/17712/2025	RAJA KUMAR	BIKRAM CHANDRA GHADEI	NAWAPARA /41 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/17713/2025	STATE OF ODISHA SAKHA NATH RAY VS	ASIT KUMAR JENA VS	// MALKANGIRI /248 /2025 ()	
206	D-ABLAPL/17714/2025	STATE OF ODISHA PRADYUMNA SAHOO VS	ALOK KUMAR PANDA VS	// TOMANDO /97 /2025 ()	
207	D-ABLAPL/17717/2025	STATE OF ODISHA SAROJ KANTA NAYAK VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /166 /2025 ()	
208	D-ABLAPL/17727/2025	STATE OF ODISHA GOURI SANKAR BEHERA VS	KARUNAKAR GAYA VS	// TIHIDI /153 /2021 ()	
209	D-ABLAPL/17735/2025	STATE OF ODISHA RAJIA PRADHAN @ RAJIA KUMAR PRADHAN VS	KARUNAKAR GAYA VS	// TIKABALI /108 /2025 ()	
210	D-ABLAPL/17736/2025	STATE OF ODISHA SUSAMARANI SAMANTARAY VS	AKSHAYA KUMAR PANDEY VS	// PHULBANI TOWN /134 /2025 ()	
211	D-ABLAPL/17739/2025	STATE OF ODISHA GAJI @ ADITYA MOHANTY VS	SAMARENDRA MOHANTY VS	// BARAMBA /140 /2025 ()	
212	D-ABLAPL/17740/2025	STATE OF ODISHA ANSUMAN BARIK @ TOFAN VS	BIJAYA KUMAR SAHOO VS	// KHURDA PS /228 /2024 ()	
213	D-ABLAPL/17742/2025	STATE OF ODISHA BAPUNI SAHU @ GAUTAM SAHU VS	SANJAY KUMAR PATTANAIAK VS	// TANGI /171 /2025 ()	
214	D-ABLAPL/17750/2025	STATE OF ODISHA SASANKA PANIGRAHI @ PINTU VS	SAUBHAGYA KETAN NAYAK VS	// JARADA /146 /2025 ()	AOR20220001207C202500073
215	D-ABLAPL/17754/2025	STATE OF ODISHA RAJAN KUMAR NAYAK VS STATE OF ODISHA	SATYABRATA DASH VS	// BHARATPUR PS /162 /2025 () //	

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/17756/2025	SURESH SAMAL @ CHELA VS STATE OF ODISHA	SATYABRATA DASH VS	DHARMASALA /338 /2025 () //	
217	D-ABLAPL/17758/2025	JYOSTNARANEE SWAIN @ JYOSHNA SWAIN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	PATKURA /87 /2025 () //	
218	D-ABLAPL/17760/2025	RANJAN SWAIN VS STATE OF ODISHA	RAMAKANTA MISHRA VS	PUINTALA /51 /2025 () //	
219	D-ABLAPL/17761/2025	RAJIBA PODH VS STATE OF ODISHA	RAMAKANTA MISHRA VS	/ /0 () //	
220	D-ABLAPL/17764/2025	HIRAMANI MALLIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALASORE TOWN /138 /2025 () //	
221	D-ABLAPL/17766/2025	RASHMI RANJAN MALLICK @ RASHMI RANJAN MALLICK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BALASORE TOWN /138 /2025 () //	
222	D-ABLAPL/17769/2025	DILLIP KUMAR BARIK VS STATE OF ODISHA	ADITYA MISHRA VS	ANGUL TOWN /448 /2025 () //	
223	D-ABLAPL/17771/2025	A. SANTOSH VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	BADABAZAR /218 /2025 () //	
224	D-ABLAPL/17772/2025	CHINMAY BALIARSINGH @ CHINMAY KUMAR BALIARSINGH VS STATE OF ODISHA	JAYSHANKAR CHANDRACHANDRAN OHHOTARAY VS	TANGI (KHURDA) /342 /2025 () //	
225	D-ABLAPL/17773/2025	S.K. ZAKIR @ SHEIK ZAKIR VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	BADABAZAR /218 /2025 () //	
226	D-ABLAPL/17774/2025	ASHUTOSH SAMAL @ ASHU SAMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /342 /2025 () //	
227	D-ABLAPL/17775/2025	PANCHANAN SAHU @ PANCHU	KEDAR CHANDRA BEHERA	BADABAZAR /218 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-ABLAPL/17776/2025	SUNIL NAYAK	KEDAR CHANDRA BEHERA	BADABAZAR /218 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-ABLAPL/17777/2025	DEEPAK KUMAR TAREI @ DIPAK TAREI	JYOTIRMAYA SAHOO	KRUSHNA PRASAD /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-ABLAPL/17780/2025	PRAKASH BEHERA @ PRAKASH CHANDRA BEHERAJYOTIRMAYA SAHOO		JATNI P.S. /208 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-ABLAPL/17784/2025	KARTIK BEHERA @ KARIK @ ANNA	JYOTIRMAYA SAHOO	K.NUAGAON /41 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-ABLAPL/17785/2025	SHUSANTA PATRA @ SUSHANTA PATRA	DILLIP KUMAR MOHANTY	NIALI /263 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-ABLAPL/17786/2025	PAPU SAMAL	DIGAMBAR SETHI	CHOUWAR /307 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-ABLAPL/17788/2025	KAILAS SAMAL	AKASH BHUYAN	ALAKUNDA /67 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-ABLAPL/17792/2025	ANUP KUMAR AGRAWAL	DEVASHIS PANDA	JAIPATNA /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-ABLAPL/17794/2025	BANIPRABHA NAYAK	BIJAY KUMAR MISHRA	BAISINGA /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-ABLAPL/17795/2025	S.BALAJI RAO	BASANTA KUMAR NAYAK	AIRPORT /164 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-ABLAPL/17796/2025	B JAYAKRUSHNA PATRA @ B JAYA PATRA	SIDDHARTH GOUTAM DAS	PURUSHOTTAMPUR /113 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/06/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
239	D-ABLAPL/17797/2025	STATE OF ODISHA TUSHAR LENKA VS	HARAPRASAD PANDA VS	// KANDARPUR /103 /2025 ()	
240	D-ABLAPL/17798/2025	STATE OF ODISHA KANHU CHARAN GOUDA VS	LALATENDU SAMANTARAY VS	// KOTINANDA /99 /2025 ()	
241	D-ABLAPL/17801/2025	STATE OF ODISHA BIJAY MOHARANA VS STATE OF ODISHA	LINGARAJ SARANGI VS	// MANCHESWAR P.S. /305 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :13/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/17711/2025 TRPCRL/ /	ALOK KUMAR PANI MP	PRAVAT KUMAR MOHANTY	50/2025
2	D-CRLMP/17697/2025 CRLMP/ /	SABITA PANDA MP	KISHORE CHANDRA RAJGURU MOHAPATRA	132/2025
3	D-CRLMP/17715/2025 CRLMP/ /	DR. PRATEEK MOHANTY MP	SAHASRA JYOTI NANDA	133/2025
4	D-TRP(C)/23720/2025 TRP(C)/ /	NIRAJ NALINI PARIJA MP	SHASHI BHUSAN JENA	191/2025
5	D-TRP(C)/23760/2025 TRP(C)/ /	GANESH NAYAK MP	BIDESHI KUMAR GHADEI	192/2025
6	D-RVWPET/13721/2024 RVWPET/55/2024	MADHUSUDAN BRAHMA MP	M/S S.MANTRY, R.C.RATH, A.K.SHARMA, A.K.MISRA	238/2025
7	D-FAO/23665/2025 FAO/ /	D.M.,ORIENTAL INSURANCE CO. LTD.,SAMBALPUR MP	PABITRA KUMAR TRIPATHY	528/2025
8	D-BLAPL/10517/2025 BLAPL/3816/2025	AMIT KUMAR SAHA MP		691/2025
9	D-BLAPL/11117/2025 BLAPL/4045/2025	AMIT KUMAR SAHA MP		692/2025
10	D-CMP/23706/2025 CMP/ /	AMRUT NETI MP	PABITRA KUMAR NAYAK	901/2025
11	D-CMP/23746/2025 CMP/ /	PRANATI PRASAD MP	RUPESH KUMAR KANUNGO	902/2025
12	D-CMP/23746/2025 CMP/ /	PRANATI PRASAD MP	RUPESH KUMAR KANUNGO	903/2025
13	D-ABLAPL/11046/2025 ABLAPL/4294/2025	BINAYA KUMAR DAS MP		1125/2025
14	D-ABLAPL/19565/2024 ABLAPL/7009/2024	PRAVAS KUMAR MOHARANA MP	DEBIDUTTA MOHAPATRA	1126/2025
15	D-ABLAPL/14613/2025 ABLAPL/5764/2025	MUKUNDA BALIARSINGH MP		1127/2025
16	D-ABLAPL/28450/2024 ABLAPL/10526/2024	JAGANNATH BARIK MP		1128/2025
17	D-ABLAPL/9657/2025 ABLAPL/3726/2025	SANTI PRAKASH RANA @ KANTI PRAKASH RANA MP		1129/2025
18	D-ABLAPL/5310/2020 ABLAPL/5310/2020	KUNA BEHERA MP		1130/2025
19	D-CRLMC/17696/2025 CRLMC/ /	DAITARY PRADHAN MP	BISWAJIT MOHAPATRA	1515/2025
20	D-CRLMC/17698/2025 CRLMC/ /	DAITARY PRADHAN MP	BISWAJIT MOHAPATRA	1516/2025
21	D-CRLMC/17701/2025 CRLMC/ /	GURDEEP SINGH MP	HRUDANANDA MOHAPATRA	1517/2025
22	D-CRLMC/17709/2025 CRLMC/ /	RABI PRADHAN MP	JUGALA KISHORE PANDA	1518/2025
23	D-CRLMC/17728/2025 CRLMC/ /	P.JOTHIKANNAN MP	PABITRA KUMAR NAYAK	1519/2025
24	D-CRLMC/15846/2025 CRLMC/1931/2025	DINABANDHU BEHERA MP	SIBARANJAN POLAI	1520/2025
25	D-CRLMC/17767/2025 CRLMC/ /	PRASANNA KUMAR ROUT MP	SURAJ MOHANTY	1521/2025
26	D-CRLMC/17770/2025	PRASANNA KUMAR ROUT	SURAJ MOHANTY	

	CRLMC/ /	MP		1522/2025
27	D-MACA/23661/2025 MACA/ /	UTTAM CHARAN PRADHAN MP	PRADEEP KUMAR MISHRA	1533/2025
28	D-MACA/23678/2025 MACA/ /	D.M.,ORIENTAL GENERAL INSURANCE CO.LTD., MP	CHANDAN SAMBHALPUR	1534/2025
29	D-MACA/23688/2025 MACA/ /	D.M.,ORIENTAL INSURANCE CO. LTD., MP	ROHIT KHALI KHAN	1535/2025
30	D-MACA/23694/2025 MACA/ /	L.M., M/S. ORIENTAL INSURANCE CO. LTD., MP	ANMIRLA KHAN	1536/2025
31	D-MACA/54159/2024 MACA/142/2025	THE DIVISIONAL MANAGER UNITED INDIA INSURANCE COMPANY LTD., MP	CUTTACK	1537/2025
32	D-CRLA/17718/2025 CRLA/ /	CHANDRAKANTA MALLICK MP	RAVI SHANKAR SAMAL	1583/2025
33	D-CRLA/17718/2025 CRLA/ /	CHANDRAKANTA MALLICK MP	RAVI SHANKAR SAMAL	1584/2025
34	D-CRLA/17721/2025 CRLA/ /	BABU@SIBA PRASAD SWAIN MP	BIBHUTI RANJAN MOHANTY	1585/2025
35	D-CRLA/17721/2025 CRLA/ /	BABU@SIBA PRASAD SWAIN MP	BIBHUTI RANJAN MOHANTY	1586/2025
36	D-CRLA/17724/2025 CRLA/ /	PRAFULLA POLEI @ PALEI MP	BISWAJIT MOHANTY	1587/2025
37	D-CRLA/17721/2025 CRLA/ /	BABU@SIBA PRASAD SWAIN MP	BIBHUTI RANJAN MOHANTY	1588/2025
38	D-CRLA/17724/2025 CRLA/ /	PRAFULLA POLEI @ PALEI MP	BISWAJIT MOHANTY	1589/2025
39	D-CRLA/17734/2025 CRLA/ /	T.DEBRAJ MP	UMA CHARAN MISHRA	1590/2025
40	D-CRLA/17734/2025 CRLA/ /	T.DEBRAJ MP	UMA CHARAN MISHRA	1591/2025
41	D-CRLA/14284/2025 CRLA/ /	BIJU BINDHANI MP	BIJAY KUMAR MISHRA	1592/2025
42	D-CRLA/17745/2025 CRLA/ /	SANATANA BISWAL @ SANIA @ SANANTA MP	ACHYUTANANDA PATTANAIAK	1593/2025
43	D-CRLA/17745/2025 CRLA/ /	SANATANA BISWAL @ SANIA @ SANANTA MP	ACHYUTANANDA PATTANAIAK	1594/2025
44	D-CRLA/17748/2025 CRLA/ /	ALOK BISWAL MP	ACHYUTANANDA PATTANAIAK	1595/2025
45	D-CRLA/17748/2025 CRLA/ /	ALOK BISWAL MP	ACHYUTANANDA PATTANAIAK	1596/2025
46	D-CRLA/17762/2025 CRLA/ /	ASHUTOSH PARIDA MP	BISWABHUSAN DAS	1597/2025
47	D-CRLA/17762/2025 CRLA/ /	ASHUTOSH PARIDA MP	BISWABHUSAN DAS	1598/2025
48	D-CRLA/17783/2025 CRLA/ /	BIKASH JENA MP	PRABIR KUMAR RAY	1599/2025
49	D-CRLA/17783/2025 CRLA/ /	BIKASH JENA MP	PRABIR KUMAR RAY	1600/2025
50	D-CRLA/17783/2025 CRLA/ /	BIKASH JENA MP	PRABIR KUMAR RAY	1601/2025
51	D-WA/18729/2025 WA/941/2025	SATYABHAMA DEVI WELFARE TRUST, MP	BANERLIP KUMAR MOHAPATRA	2891/2025
52	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	2892/2025
53	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	2893/2025
54	D-WA/1032/2021 WA/1032/2021	BRAJENDRA KUMAR NANDA MP	ASMIYA RANJAN MAJHI,K.NAYAK,P.R.PARIDA	2894/2025
55	D-WA/23726/2025 WA/ /	MANAS RANJAN DASH MP	UMA CHARAN MISHRA	2895/2025
56	D-WA/23732/2025 WA/ /	SASHIBHUSAN SWAIN MP	UMA CHARAN MISHRA	2896/2025
57	D-WA/23712/2025 WA/ /	VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, MP	CHHODOGY,SAMBHALPUR	2897/2025

58	D-WA/23735/2025 WA/ /	NILIMA KUMARI DEBNATH MP	UMA CHARAN MISHRA	2898/2025
59	D-WA/23779/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2899/2025
60	D-WA/23779/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2900/2025
61	D-WA/23780/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2901/2025
62	D-WA/23780/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH,A.G.A	2902/2025
63	D-WP(C)/2943/2021 WP(C)/2943/2021	NARAHARI MAHANTA MP	MOHENDRA DALAI	9848/2025
64	D-WP(C)/23658/2025 WP(C)/16306/2025	TRILOCHAN NAYAK MP	ARUN KUMAR MISHRA 2	9849/2025
65	D-WP(C)/23659/2025 WP(C)/ /	PRABODH MOHANTY MP	IPSIT AUROBINDO ACHARYA	9850/2025
66	D-WP(C)/5668/2025 WP(C)/4603/2025	SUDARSAN DAS MP	BIKRAM SENAPATI	9851/2025
67	D-WP(C)/19730/2019 WP(C)/19730/2019	RAMESH CHANDRA PARIDA MP	M/S.BIKRAM SENAPATI	9852/2025
68	D-WP(C)/23660/2025 WP(C)/ /	SASMITA NAYAK MP	SAROJA KANTA SAMAL	9853/2025
69	D-WP(C)/19734/2019 WP(C)/19734/2019	GOPENDRA GHADEI MP	M/S.BIKRAM SENAPATI	9854/2025
70	D-WP(C)/23662/2025 WP(C)/16312/2025	RANGALATA BEHERA MP	ARUN KUMAR MISHRA 2	9855/2025
71	D-WP(C)/19736/2019 WP(C)/19736/2019	APURBA RANJANA MOHANTY MP	M/S.BIKRAM SENAPATI	9856/2025
72	D-WP(C)/19737/2019 WP(C)/19737/2019	LAXMI KANTA BEHERA MP	M/S.BIKRAM SENAPATI	9857/2025
73	D-WP(C)/23663/2025 WP(C)/ /	LAXMIDHAR BISWAL MP	HIMANSHU SEKHAR SATHPATHY	9858/2025
74	D-WP(C)/23664/2025 WP(C)/16323/2025	LAXMAN MARNDI MP	BIRAJA PRASANNA DAS	9859/2025
75	D-WP(C)/23065/2025 WP(C)/15974/2025	ALEKHA CHANDRA SAHOO MP	SASHIBHUSAN DAS	9860/2025
76	D-WP(C)/23666/2025 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECT) UED, MP	PHIBULI MAHARANA	9861/2025
77	D-WP(C)/23668/2025 WP(C)/16292/2025	PRAVAT KUSUM MANDAL MP	DEEPALI MAHAPATRA	9862/2025
78	D-WP(C)/38712/2024 WP(C)/23092/2024	NILAMANI MISHRA MP	LAXMIKANTA MOHANTY	9863/2025
79	D-WP(C)/23667/2025 WP(C)/ /	NILAMANI GURU MP	HRUDANANDA MOHAPATRA	9864/2025
80	D-WP(C)/13495/2024 WP(C)/7439/2024	HRUSHIKESH MAHANTA MP	LAXMIKANTA MOHANTY	9865/2025
81	D-WP(C)/23671/2025 WP(C)/ /	GAURAV DWIVEDI MP	BISWAJIT MAHARANA	9866/2025
82	D-WP(C)/23672/2025 WP(C)/ /	ABHISHEK BARIK MP	PRATIK DASH	9867/2025
83	D-WP(C)/23677/2025 WP(C)/ /	ASWINI KUMAR SUNDARAY MP	SANJAY KUMAR SAMANTARAY	9868/2025
84	D-WP(C)/23683/2025 WP(C)/16295/2025	AKSHAYA KUMAR PRADHAN MP	SAROJA KANTA SAMAL	9869/2025
85	D-WP(C)/23686/2025 WP(C)/ /	BISHNUPRIYA SUTAR MP	SAROJA KANTA SAMAL	9870/2025
86	D-WP(C)/23685/2025 WP(C)/ /	MADHAB CHANDRA APATA MP	AJIT KUMAR SAHOO	9871/2025
87	D-WP(C)/23689/2025 WP(C)/ /	SUKANTI ROUT MP	SAROJA KANTA SAMAL	9872/2025
88	D-WP(C)/23693/2025 WP(C)/ /	SANATAN JENA MP	LAXMIKANTA MOHANTY	9873/2025
89	D-WP(C)/23696/2025	SUMAN KABI	ASHOK KUMAR BEHERA	

	WP(C)/16296/2025	MP		9874/2025
90	D-WP(C)/23692/2025 WP(C)/ /	KISHORE CHANDRA BISWAL MP	SUNKUR SUDHAKAR RAO	9875/2025
91	D-WP(C)/34869/2021 WP(C)/34869/2021	KADAGALA SANKIRI@K.SANKIRI MP	PRASANNA KUMAR MISHRA	9876/2025
92	D-WP(C)/18539/2024 WP(C)/10653/2024	NARESH CHANDRA SAHOO MP		9877/2025
93	D-WP(C)/23709/2025 WP(C)/ /	SISINTI BALARAJU MP	SUNKUR SUDHAKAR RAO	9878/2025
94	D-WP(C)/645/2008 WP(C)/645/2008	MANJU DEVI AGARWALA MP	PRAJNA SARITA MOHANTY	9879/2025
95	D-WP(C)/23711/2025 WP(C)/ /	TRIDENT GALAXY RESIDENT WELFARE ASSOCIATION, CUTTACK MP		9880/2025
96	D-WP(C)/646/2008 WP(C)/646/2008	MANJU DEVI AGARWALA MP	PRAJNA SARITA MOHANTY	9881/2025
97	D-WP(C)/23722/2025 WP(C)/ /	BINAPANI PARIDA MP	AKSHAYA KUMAR SAHOO	9882/2025
98	D-WP(C)/23723/2025 WP(C)/ /	M/S. SAVITRI INDUSTRIES, CUTTACK MP	MADHAB LAL AGARWAL	9883/2025
99	D-WP(C)/23721/2025 WP(C)/ /	ARATI STEELS AND POWER MAZDOOR UNION MP	SUKANTA KUMAR DALAI	9884/2025
100	D-WP(C)/40153/2024 WP(C)/23444/2024	KARTIK SUNDARAY @ KARTIKA SUNDARAY MP	SAUROJ KUMAR ROUSTRAY	9885/2025
101	D-WP(C)/23730/2025 WP(C)/ /	RASHMI RANJAN SAHOO MP	KUNAL KUMAR SWAIN	9886/2025
102	D-WP(C)/23731/2025 WP(C)/ /	ANANTA KUMAR PANDA MP	SMARAJIT PRADHAN	9887/2025
103	D-WP(C)/23731/2025 WP(C)/ /	ANANTA KUMAR PANDA MP	SMARAJIT PRADHAN	9888/2025
104	D-WP(C)/23733/2025 WP(C)/ /	PRAVAKAR NAYAK MP	MANOJA KUMAR KHUNTIA	9889/2025
105	D-WP(C)/39814/2024 WP(C)/24125/2024	DANDAPANI MISHRA MP	JITENDRA KUMAR LENKA	9890/2025
106	D-WP(C)/19704/2025 WP(C)/13704/2025	SATYABAN BISWAL MP		9891/2025
107	D-WP(C)/23737/2025 WP(C)/ /	G.NAGA RAJU MP	MANOJA KUMAR KHUNTIA	9892/2025
108	D-WP(C)/23739/2025 WP(C)/ /	SRIDHARA MOHANTY MP	HRUDANANDA MOHAPATRA	9893/2025
109	D-WP(C)/23742/2025 WP(C)/ /	SUBHAJIT BEHERA MP	MANOJA KUMAR KHUNTIA	9894/2025
110	D-WP(C)/23743/2025 WP(C)/ /	N.GOPINATH CHOUDHURY MP	BIKRAM KESHARI MOHANTY	9895/2025
111	D-WP(C)/23749/2025 WP(C)/ /	CHITTARANJAN SAHOO MP	SATYABAN SAHOO	9896/2025
112	D-WP(C)/16735/2025 WP(C)/11182/2025	PRATIMA PATRA MP	SUKANTA KUMAR DALAI	9897/2025
113	D-WP(C)/23758/2025 WP(C)/ /	PANCHA BARLA MP	RABI NARAYAN MOHANTY	9898/2025
114	D-WP(C)/23766/2025 WP(C)/ /	GHANSHYAM DAS KHANDELWAL MP	SAILAZA NANDAN DAS	9899/2025
115	D-WP(C)/21854/2025 WP(C)/15086/2025	PHIROJ KUMAR MAHAPATRA MP	SOUBHAGYA SWAIN	9900/2025
116	D-WP(C)/23759/2025 WP(C)/ /	SAMIR MISHRA MP	LALITENDU MISHRA	9901/2025
117	D-WP(C)/23783/2025 WP(C)/ /	NABAGHAN MISHRA MP	LALITENDU MISHRA	9902/2025
118	D-WP(C)/23785/2025 WP(C)/ /	CHAKRADHAR MISHRA MP	LALITENDU MISHRA	9903/2025